

**Central Administrative Tribunal, Lucknow Bench, Lucknow**

**ORIGINAL APPLICATION No.319/2009**

This the 14<sup>th</sup> day of December, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)**

**Hon'ble Dr. A.K. Mishra, Member (A)**

Kamal Mohini Sharma, aged about 40 years, wife of Shri S.C. Sharma  
resident of -344/111-KH, Jhamarn tola, Bhawaniganj, Lucknow.

.....Applicant

By Advocate: Sri Praveen Kumar.

**Versus**

1. Union of India through the Secretary, Ministry of Telecommunication, New Delhi.
2. The Chief General Manager, Telecom, UP (East) Circle, Bharat Sanchar Nigam Limited, Lucknow.
3. The General Manage (Administration), Telecom, UP Circle, Bharat Sanchar Nigam Limited, Lucknow.

.....Respondents

By Advocate: Shri G.S. Sikarwar.

**ORDER (Oral)**

**By Ms. Sadhna Srivastava, Member-J**

By means of this OA the applicant seeks a direction upon the respondents to consider her case for promotion on the post of Senior Accountant in the pay scale of Rs.7800-225-11175 with all consequential benefits. According to the applicant she has been working on the aforesaid post since 1999 on ad-hoc basis.

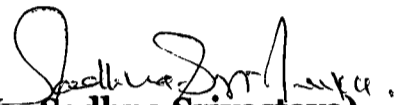
2. The respondents have filed Short Counter Affidavit, stating therein that in view of order dt.6.8.2009 the respondents have considered the representation of the applicant and allowed promotion to the post of Senior Accountant w.e.f. 16.08.2002 on notional basis i.e.



the date from which her juniors were promoted and actual benefits from the date of assumption of the charge,

3. The counsel for respondents submitted that the relief claimed in the OA has been granted to the applicant therefore, the OA is liable to be dismissed as infructuous. Counsel for applicant has no objection to the submission made on behalf of the respondents' counsel. Therefore, keeping in view the submissions made on behalf of both the parties the OA is dismissed as having become infructuous.

  
(Dr.A.K. Mishra)  
Member-A

  
(Ms. Sadhna Srivastava)  
Member-J

Amit/-